

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No226
CP/06(AHM)2022

Order under Section 241-242 of Co.Act,2013

IN THE MATTER OF:

Bhavik Bhimjibhai Bhalodia & Anr
V/s
Corus Vitrified Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..16/06/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent : Ms. Natasha Shah, Adv. for R-2 to 4

ORDER

Learned Counsel Ms. Shah for the respondent no.2 to 4 accepts notice and undertakes to file reply within three weeks. Let one more notice through e-mail be served on respondent no.1 & 5.

List on 18.08.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**